

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 62/NCLT/AHM/2017**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company: Gopal Glass Works Ltd. &  
Gopal Mirror Coating Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R Dave	ADVOCATE	PETITIONER.	
2.	Jaimin R Patel (Both are for Suresh S. Soparkar)	ADVOCATE	PETITIONER.	


**ORDER**

Learned Advocate Mr. Jaimin Dave with Learned Advocate Mr. Jaimin Patel present for Applicants.

Additional Affidavit filed by the Learned Counsel for Applicant along with the board resolution.

Heard Learned Counsel for Applicant.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.